

**HIGH COURT OF KARNATAKA
BENGALURU
DATED: 15.06.2020**

PRESS NOTE

**Statistical information of Cases from 26.03.2020 to 31.05.2020
at High Court of Karnataka during the period of Covid-19**

A. Sittings held through Video Conference-209

a) Principal Bench	}	209
b) Dharwad Bench		
c) Kalaburagi Bench		

B. Total number of cases eFiled -1185

a) Principal Bench	}	1185
b) Dharwad Bench		
b) Kalaburagi Bench		

C. Total number of cases Physically Filed -788

a) Principal Bench	}	788
b) Dharwad Bench		
c) Kalaburagi Bench		

D. Total number of cases Heard by Video conferencing - 1336

a) Principal Bench – 1312
b) Dharwad Bench – 24
c) Kalaburagi Bench – 0

E. Total number of cases Disposed off - 532

- a) Principal Bench – 455
- b) Dharwad Bench – 46
- c) Kalaburagi Bench – 31

Note: From 26.03.2020 to 31.05.2020 cases arising out of Jurisdiction of Dharwad and Kalaburagi Benches were taken in Principal Bench itself.

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-
REGISTRAR GENERAL